

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/623/(IB)/2017  
NAME OF THE PETITIONER(S) : INDIAN BANK  
NAME OF THE RESPONDENT(S) : NSR STEELS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. Desai, Counsel for Respondent/Defendant  
2) A. Chandraraj, Counsel for App. P. Desai

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted the reply; the copy of which is already given to the Counsel for the Financial Creditor. Matter is posted for final arguments. Put up on **24.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)  
ghk

MEMBER (JUDICIAL)